

**Central Administrative Tribunal
Principal Bench, New Delhi**

**OA No.992/2020
MA No. 1239/2020**

This the 09thday of March, 2021

(Through Video Conferencing)

**Hon'bleMr. Justice L. Narasimha Reddy, Chairman
Hon'bleMr. Mohd.Jamshed, Member (A)**

Rajesh Kumar Gupta,
S/o Sh. Rajendra Prasad Gupta,
R/o Flat No. 201, Plot No. 100,
Tushar Apartment-16, Age 40 years, Group A,
Sahibabad, Ghaziabad,
Uttar Pradesh-201005.

...Applicant

(By Advocate: Ms. V. Sharma for Mr. Mayur Srivastava)

VERSUS

1. The Chairperson, CBSE, PreetVihar, Shikshan Kendra, Delhi – 110092.
2. The Secretary, School Education & Literacy, MHRD, ShastriBhawan, New Delhi-110001.
3. The Secretary, DOPT, New Delhi.
4. Mr. AnuragTripahti, Secretary, CBSE, PreetVihar, New Delhi.
5. Mr. Jai PrakashChaturvedi, Deputy Secretary, CBSE, PreetVihar, Delhi – 110092.
6. Mr. LakhanLalMeena, Deputy Secretary, (Reporting Officer), CBSE, Regional Office, Patparganj, Delhi through CBSE, PreetVihar, Delhi -110092.





7. Mr. K. K. Chaudhary, Director & Regional Officer (Reviewing Officer), CBSE, Regional Office, Guwahati through CBSE, PreetVihar, Delhi – 110092.

...Respondents

(By Advocate:Mr.Gyanendra Singh and Mr. Anil Srivastava)

ORDER (Oral)

Mr. Justice L. Narasimha Reddy:

Learned counsel for the applicant seeks permission of the Tribunal to withdraw the OA by reserving the liberty for the applicant to challenge the order dated 16.07.2019. Permission is accorded.

2. Accordingly, the OA is dismissed as withdrawn. It is left open to the applicant to challenge the order dated 16.07.2019 in accordance with law. Pending MA also stands disposed of. There shall be no order as to costs.

(Mohd.Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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